

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO. 712 OF 2019

In the matter of:

Bhagwan Singh Rawat

Appellant

Vs

State Bank of India & Anr

Respondent

Ms Garima and Ms Srishti, Advocates for appellant.

Mr. Abhishek Anand and Ms Honey Satpal, Advocates for R2.

Mr Ankur Mittal and Ms Meera Mural, Advocates for R1.

ORDER

10.01.2020- Learned counsel for the appellant seeks further time to file rejoinder. Let the appeal be fixed for hearing on **17.1.2020**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/bm